## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.84(ND)/2011 RT NO.24/Chd/Pb/2016

Sh. Nirmal Singh Bajwa & Ors.

... Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present:

Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Sahni,

Advcoate for petitioners.

Mr. Vikas Sharma, C.E.O. of M/s. Grand Multiplex Projects Ltd.

To be listed on 12.07.2017 along with CP No. 65(ND)/2015 / RT

No. 77/Chd/Pb/2016.

(Justice R.P. Nagrath) Member (Judicial)

May 23, 2017 saini